163 Contts. (Extension of Rent Control Laws) Amdt. Bill

CHEMICALS (SHRI DALBIR SINGH): I beg to lay on the Table a copy of the Kerosene (Fixation of Ceiling Prices) Second Amendment Order, 1972 (Hindi and Finglish versions) published in Notification No. G S.R. 214 (E) in Gazette of India dated the 28th March, 1972, under subsection (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. LT-1677/72]

### MESSAGE FROM PRESIDENT

MR. SPEAKER · I have to inform the House that I have received the following message dated the 5th April, 1972, from the President :---

"I have received with great satisfaction the expression of thanks by the Members of the Lok Sabha for the Address which I delivered to both Houses of Parliament assembled together on the 13th March, 1972."

----

#### 12.46

#### MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :--

"In accordance with the provisions of rule 111 of the Rules of Procedure a. d Conduct of Business in the Rajva Sibha, I am directed to enclose a copy of the Cantonments (Extension of Rent Control Laws) Amendment Bill, 1972, which has been passed by the Rajva Sabha at its sitting held on the 4th April, 1972."

# CANTONMENT'S (EXTENSION OF RENT CONTROL LAWS) AMENDMENT BILL AS PASSED BY RAJYA SABHA

SECRETARY: SIR, I lay on the Table of the House the Cantonments (Extension of Rent Control Laws) Amendment Bill, 1972, as passed by Rajya Sabha.

### ASSENT TO BILLS

SECRETARY Sir, I also lay on the Table following two Bills passed by the Houses of Parliament during the current Session and assented to since a report was last made to the House on the 30th March, 1972 ----

- (i) The Appropriation (Vote on Account) Bill. 1972.
- (2) The Armed Forces (Assam and Manipur) Special Powers (Amendment) Bill, 1972.

## **PUBLIC ACCOUNTS COMMITTEE**

# TWENTY THIRD AND TWENTY SEVENTH REPORTS

SHRI C C DISAI (Sabarkantha) · I beg to present the following reports of the Public Account's Committee :---

- Twenty-third Report regarding action taken by Government on the recommendations contained in their Hundred and Sixth Report (Fourth Lok Sablu) relating to National Co-operative Development (orporation (Department of Co-operation);
- (2) Twenty-seventh Report regarding action taken by Government on the recommendations contained in their Hundred and Fourtcenth Report (Fourth I ok Sabha) relating to the Ministry of Education and Youth Services.

### 12 47 hrs.

### **BUSINESS OF THE HOUSE**

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 10th April, 1972. will consist of :--